

under the said sub-section. [Placed in Library, See No. LT-1664/59].

- (iv) Report (1958) of the Tariff Commission on the revision of retention prices of steel and Pig Iron and on the conversion charges and fair retention prices for 1/4" and 3/16" Rods produced by the Mysore Iron and Steel Works, Bhadravati.
- (v) Government Resolutions No. SC(A)-2(227)/57, dated the 31st October, 1958 and No. SC(A)-2(244)/57 dated the 8th September, 1959.
- (vi) Statement explaining the reasons why a copy of each of the documents at (iv) and (v) above could not be laid on the Table within period prescribed in the said sub-section. [Placed in Library, See No. LT-1665/59].

#### ANNUAL REPORT OF ORISSA MINING CORPORATION (PRIVATE) LIMITED

Sardar Swaran Singh: On behalf of Shri K. D. Malaviya, I beg to lay on the Table, under sub-section (1) of Section 639 of the Companies Act, 1956, a copy of the Annual Report of the Orissa Mining Corporation (Private) Limited for the year 1957-58 along with the Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library, See No. LT-1666/59].

#### AMENDMENT TO MINERAL CONSERVATION AND DEVELOPMENT RULES

Sardar Swaran Singh: On behalf of Shri K. D. Malaviya, I beg to relay on the Table, under sub-section (1) of Section 28 of the Mines and Minerals (Regulation and Development) Act, 1957, a copy of Notification No. G.S.R. 965 dated the 22nd August, 1959, making certain further amendment to the Mineral Conservation and Development Rules, 1958. [Placed in Library, See No. LT-1663/59].

#### NOTIFICATION ISSUED UNDER MINES AND MINERALS (REGULATION AND DEVELOPMENT) ACT

Sardar Swaran Singh: On behalf of Shri K. D. Malaviya: I beg to lay on the Table, under sub-section (1) of Section 28 of the Mines and Minerals (Regulation and Development) Act, 1957, a copy of Notification No. G.S.R. 1041 dated the 12th September, 1959. [Placed in Library, See No. LT-1667/59].

#### AMENDMENTS TO COMPANIES (CENTRAL GOVERNMENT'S) GENERAL RULES AND FORMS

The Minister of Commerce (Shri Kanungo): I beg to lay on the Table, under sub-section (3) of Section 642 of the Companies Act, 1956, a copy of each of the Notifications Nos. G.S.R. 1140 dated 17th October, 1959 and G.S.R. 1224 dated the 7th November, 1959 making certain further amendments to the Companies (Central Government's) General Rules and Forms, 1956. [Placed in Library, See No. LT-1668/59].

#### NOTIFICATIONS ISSUED UNDER INDUSTRIES (DEVELOPMENT AND REGULATION) ACT

Shri Kanungo: I beg to lay on the Table a copy of each Notifications Nos. S.O. 1969, dated the 4th September, 1959, and S.O. 2022, dated the 9th September, 1959, issued under Section 15 of the Industries (Development and Regulation) Act, 1951. [Placed in Library, See No. LT-1669/59].

#### AMENDMENT TO COTTON CONTROL ORDER

Shri Kanungo: I beg to lay on the Table, under sub-section (6) of Section 3 of the Essential Commodities Act, 1955, a copy of Notification No. S.O. 2047 dated the 19th September, 1959 making certain further amendment to the Cotton Control Order, 1955. [Placed in Library, See No. LT-1670/59].

#### DELHI PANCHAYAT RAJ RULES

The Minister of State in the Ministry of Home Affairs (Shri Datar): Sir, I beg to lay on the Table, under sub-section (3) of Section 192 of the Delhi

**[Shri Datar]**

Panchayat Raj Act, 1954, a copy of Notification No. R(9)/59-PD dated the 16th July, 1959 containing the Delhi Panchayat Raj Rules, 1959 published in Delhi Gazette. [Placed in Library, See No. LT-1671/59].

**NOTIFICATIONS ISSUED UNDER ALL INDIA SERVICES ACT**

Shri Datar: Sir, I beg to lay on the Table, under sub-section (2) of Section 3 of the All India Services Act, 1951, a copy of each of the following Notifications:

- (i) G.S.R. No. 1030 dated the 12th September, 1959 making certain amendment to the All India Services (Death-cum-Retirement Benefits) Rules, 1958.
- (ii) G.S.R. No. 1031 dated the 12th September, 1959 and G.S.R. No. 1053 dated the 19th September, 1959, making certain amendments to Schedule III to the Indian Administrative Service (Pay) Rules, 1954
- (iii) G.S.R. No. 1054 dated the 19th September, 1959 making certain amendments to Schedule III to the Indian Police Service (Pay) Rules, 1954
- (iv) G.S.R. No. 1132 dated the 17th October, 1959 and G.S.R. No. 1158 dated the 24th October, 1959, making certain further amendments to the Indian Administrative Service (Pay) Rules, 1954
- (v) G.S.R. No. 1133 dated the 17th October, 1959 making certain amendment to the Indian Police Service (Pay) Rules, 1954.
- (vi) G.S.R. No. 1156 dated the 24th October, 1959.
- (vii) G.S.R. No. 1157 dated the 24th October, 1959 making certain further amendments to the Indian Administrative Service (Recruitment) Rules, 1954.

(viii) G.S.R. No. 1159 dated the 24th October, 1959 making certain further amendment to the Indian Administrative Service (Regulation and Seniority) Rules, 1954. [Placed in Library, See No. LT-1672/59].

**AMENDMENTS TO CENTRAL SILK BOARD RULES**

The Minister of Industry (Shri Manubhai): Sir, I beg to lay on the Table, under sub-section (3) of Section 13 of the Central Silk Board Act, 1948, a copy of Notification No. G.S.R. 1141 dated the 17th October, 1959 making certain further amendments to the Central Silk Board Rules, 1958. [Placed in Library, See No. LT-1673/59].

**ANCIENT MONUMENTS AND ARCHAEOLOGICAL SITES AND REMAINS RULES**

The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir): Sir, I beg to lay on the Table, under sub-section (4) of Section 38 of the Ancient Monuments and Archaeological Sites and Remains Act, 1958, a copy of the Ancient Monuments and Archaeological Sites and Remains Rules, 1959 published in Notification No. S.O. 2306 dated the 15th October, 1959 [Placed in Library, See No. LT-1674/59]

**AMENDMENT TO INTERNATIONAL COPYRIGHT ORDER**

Shri Humayun Kabir: Sir, I beg to lay on the Table, under Section 43 of the Copyright Act, 1957, a copy of Notification No. S.O. 2308 dated the 17th October, 1959 making certain amendment to the International Copyright Order, 1958 [Placed in Library, See No. LT-1675/59]

**REPORT ON COAL MINES LABOUR WELFARE FUND**

The Deputy Minister of Labour (Shri Abid Ali): Sir, I beg to lay on the Table a copy of Report on the activities of the Coal Mines Labour Welfare Fund for the year 1958-59. [Placed in Library, See No. LT-1676/59].